

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. C.A. 205/2021

In

C.P. 4065/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Jayantilal Bhimshi Gangar & Anr

V/s.

Gangar Opticians Pvt Ltd & Ors.

Appearance

For Applicant : Adv. Kaushal Popat i/b. Whitge and Brief Advocates
and Solicitors

For Respondent : Adv. Pulkit Sharma a/w. Adv. Anushree Koparkar i/b.
SSB Legal and Advisory Advocates

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Pleadings are completed and the matter was listed for final hearing. However, Ld. counsel appearing for the applicant seeks an adjournment with no satisfactory reasons. We deprecate this practice however in the interest of justice one last and final opportunity is given to the applicant to make submission on the next date. List on **11.06.2024**. No further adjournment would be granted.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)